

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1003 Of 2024**

**IN THE MATTER OF:**

Mr. Ashok Kumar and Anr.

...Applicants

**Versus**

State of Uttar Pradesh &amp; Ors.

...Respondents

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**FILED BY**

**SAURABH RAJPAL**  
**(ADVOCATE FOR RESPONDENT NO.5 &6)**  
**OFFICE:-D-206, 2<sup>ND</sup> FLOOR,**  
**LAJPAT NAGAR-I,**  
**NEW DELHI-110024**  
**MOB: -99717 92885**  
**E-MAIL: -advocatesaurabhrajpal@gmail.com**

PLACE – NEW DELHI

DATE - 21.08.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1003 Of 2024**

**IN THE MATTER OF:**

Mr. Ashok Kumar and Anr.

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**COMPLIANCE AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED  
30.04.2025 IN THE CAPTIONED MATTER**

1. That the instant Compliance Affidavit is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 modified its earlier order dated 14.02.2025 and allowed the Respondents No. 5 and 6 to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020, subject to conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material, submit weekly

monitoring reports and a copy of CCTV footage in pen drive to UPPCB and before this Hon'ble Tribunal. The relevant paragraph of the order dated 30.04.2025 is quoted herein below for ready reference:

*“20. Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed.*

*21. However, the District Magistrate, Ghaziabad is directed to ensure compliance with SSMG, 2016 and EMGSM, 2020 in the District particularly regarding uploading of the information about mining in the District on the website of the District Administration and also taking of measures for prevention of illegal mining including surprise visits by the District Level Tasks Force and ensure that no illegal mining or mining in violation of environmental norms is carried out in the mining lease sites and also adjoining area.*

4. That the answering Respondent has already filed its Compliance Affidavit dated 15.04.2025 qua the issue dealing with conditions of EC and CTO before passing of the aforementioned order dated 30.04.2025.

5. That on 22.07.2025 UPPCB filed its Status Report in compliance of the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter wherein, UPPCB stated that Respondent No. 05 & 06 had been submitting the weekly monitoring reports to the UPPCB. However Respondent No. 05 & 06 could not submit the CCTV footage in pen drive at that point of time which was later on submitted by the Respondent herein.
6. That Respondent No.05 & 06 started mining operation on 17.05.2025 and has used GPS fitted vehicle for transporting the sand and the information with respect to GPS fitted vehicle has been provided to District Magistrate – Ghaziabad as per the directions of this Hon'ble Tribunal.
7. That the Respondent No.05 & 06 started mining on 17.05.2025 and thereafter it was stopped on 27.06.2025 due to monsoon. Hence the mining continued for 5 weeks only. The weekly monitoring reports of 5 weeks i.e., week ending 24.05.2025, 31.05.2025, 07.06.2025, 14.06.2025 and 21.06.2025 have been submitted to the UPPCB.  
A copy weekly monitoring reports of 5 weeks i.e., week ending 24.05.2025, 31.05.2025, 07.06.2025, 14.06.2025 and 21.06.2025 submitted by the Respondent No.05 & 06 to the UPPCB is annexed herewith and marked as **ANNEXURE R-1 (COLLY)**
8. That the Respondent No.05 & 06 has duly saved the CCTV footage of the mining activities and the same has been provided to UPPCB in a pen drive in compliance of the directions passed by this Hon'ble Tribunal on 30.04.2025.

A CCTV footage of the mining activities saved in pen drive is submitted along with the present Compliance Affidavit and marked as **ANNEXURE R-2**

9. It is submitted that the Respondent No.05 & 06 have all kinds of requisite permissions from the respective authorities and carried out mining for the period of 5 weeks in compliance of the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
10. That, in view of the above facts and circumstances of the case and the answering Respondent has a good case on merits and the Original Applicant has made bald allegation without any proofs/evidence to substantiate its allegation hence, the present original Application may be dismissed.
11. That the supporting Affidavit is being filed along with this Response/Reply.

**FILED BY**



**SAURABH RAJPAL**  
**(ADVOCATE FOR RESPONDENT NO.5 &6)**  
**OFFICE:-D-206, 2<sup>ND</sup> FLOOR,**  
**LAJPAT NAGAR-I,**  
**NEW DELHI-110024**  
**MOB: -99717 92885**  
**E-MAIL: -[advocatesaurabhrajpal@gmail.com](mailto:advocatesaurabhrajpal@gmail.com)**

**PLACE – NEW DELHI**

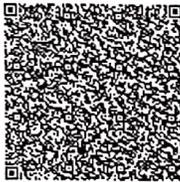
**DATE - 21.08.2025**



e-Stamp

Certificate No. : IN-UP96155672011741X  
 Certificate Issued Date : 19-Aug-2025 01:04 PM  
 Account Reference : NEWIMPACC (SV)/ up14672804  
 Unique Doc. Reference : SUBIN-UPUP1467280489965750560150X  
 Purchased by : BANI SINGH SO RAGHUNATH SINGH RO ALIGARH  
 Description of Document : Article 4 Affidavit  
 Property Description : Not Applicable  
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श्री प्रथम संलग्न है

Bani Singh

Statutory Alert:

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PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1003 of 2024**

**IN THE MATTER OF:**

Mr. Ashok Kumar and Anr.

Versus

...Applicant

State of Uttar Pradesh & Ors.

... Respondents

**AFFIDAVIT**

I, Bani Singh, S/o Sh. Raju Nath Singh aged about 55 years, R/o 306 Shankar Vihar Colony, Quaari Aligarh, Authorized Representative of the Respondent Company, do hereby solemnly affirm and declare as under:

1. That I am the Respondent No. 6 in the instant matter and am well conversant with the facts and circumstances of the case and thus competent to swear this affidavit.
2. That the accompanying Status Report has been drafted under my instructions, which I have read and understood. I further state that the averments made therein are true and correct to my knowledge.
3. That the annexures filed along with the Status Report are true copy of their respective originals.



*Bani Singh*  
**DEPONENT**

**VERIFICATION:**

Verified at *Civil Court Aligarh* on this *19th* day of August *2025* that the contents of my aforesaid affidavit are true and correct to my knowledge and belief. No part of it is false nor anything material ~~has been~~ concealed therefrom.

Solemnly affirmed ~~has been~~  
Mr./Ms./M.  
Identified by...  
Contents and over to Explained  
in the deponent who admitted  
thereon oath to be correct

*Bannish Singh*  
**DEPONENT**

*M.S.*  
*19/8/25*  
Smt Manika Wadhwa  
Notary

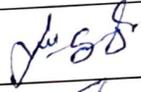
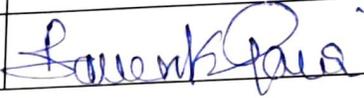
**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE  
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED  
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE  
CAPTIONED MATTER**

1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

*Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed*

Sr No.	Key Elements for Weekly Report	Compliance made
<b>Header</b>		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 24-5-25.
3.	Mine Lease Holder Name/Company	<b>M/s New Panther Security Guard Service</b> <b>Shri Bani Singh S/o Shri Ragnath Singh</b>
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
<b>Mining Area Details</b>		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E

		B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
<b>Extraction Data</b>		
1.	Daily Quantity of Sand Extraction	19-05-25 - 450 cum 20-05-25 - 260 cum 21-05-25 - 390 cum 22-05-25 - 610 cum 23-05-25 - 410 cum 24-05-25 - 595 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
<b>Environmental Compliance</b>		
1.	Monitoring of Water Quality	pH Value -7.47 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 51.8 ug/cum PM 10- 96 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

<b>Safety and Labor Practices</b>		
1.	Number of Employees	15
2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
<b>Deviation From Mining Plan</b>		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
<b>Observation and Recommendations</b>		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
<b>Signatures</b>		
1.	Lease holder Representative	
2.	Mining Supervisor	
3.	Environmental Officer	

FILED BY



BANI SINGH

PROP. M/S NEW PANTHER  
SECURITY GUARD SERVICES

PLACE - GAZIABAD

DATE - 24.05.2025

**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE  
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED  
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE  
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1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

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2.	Report Period	This Weekly Report is for the week ending 31-5-25.
3.	Mine Lease Holder Name/Company	<b>M/s New Panther Security Guard Service</b> <b>Shri Bani Singh S/o Shri Ragnath Singh</b>
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
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<b>Extraction Data</b>		
1.	Daily Quantity of Sand Extraction	25-05-25 - 350 cum 26-05-25 - 750 cum 27-05-25 - 840 cum 28-05-25 - 810 cum 29-05-25 - 540 cum 30-05-25 - 510 cum 31-05-25 - 1310 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
<b>Environmental Compliance</b>		
1.	Monitoring of Water Quality	pH Value -7.47 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 51.8 ug/cum PM 10- 96 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

<b>Safety and Labor Practices</b>		
1.	Number of Employees	15
2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
<b>Deviation From Mining Plan</b>		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
<b>Observation and Recommendations</b>		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
<b>Signatures</b>		
1.	Lease holder Representative	<i>[Signature]</i>
2.	Mining Supervisor	<i>[Signature]</i>
3.	Environmental Officer	<i>[Signature]</i>

**FILED BY**  
*[Signature]*  
**BANI SINGH**  
**PROP. M/S NEW PANTHER**  
**SECURITY GUARD SERVICES**

**PLACE – GAZIABAD**

**DATE - 31.05.2025**

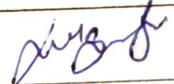
**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE  
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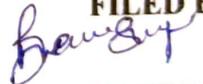
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2.	Report Period	This Weekly Report is for the week ending 07-6-25.
3.	Mine Lease Holder Name/Company	<b>M/s New Panther Security Guard Service</b> <b>Shri Bani Singh S/o Shri Ragunath Singh</b>
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
<b>Mining Area Details</b>		
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3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
<b>Extraction Data</b>		
1.	Daily Quantity of Sand Extraction	01-06-25 - 810 cum 02-06-25 - 1110 cum 03-06-25 - 960 cum 04-06-25 - 1070 cum 05-06-25 - 1200 cum 06-06-25 - 1030 cum 07-06-25 - 620 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
<b>Environmental Compliance</b>		
1.	Monitoring of Water Quality	pH Value -7.3 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 55.5 ug/cum PM 10- 92 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

<b>Safety and Labor Practices</b>		
1.	Number of Employees	15
2.	Safety Training and Equipments	Next Monthly Safety Training program is scheduled on 25-6-25
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
<b>Deviation From Mining Plan</b>		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
<b>Observation and Recommendations</b>		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
<b>Signatures</b>		
1.	Lease holder Representative	
2.	Mining Supervisor	
3.	Environmental Officer	

FILED BY  
  
**BANI SINGH**  
**PROP. M/S NEW PANTHER**  
**SECURITY GUARD SERVICES**

**PLACE - GAZIABAD**

**DATE - 08.06.2025**

**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE  
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED  
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE  
CAPTIONED MATTER**

1. That the instant Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

*Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed*

Sr No.	Key Elements for Weekly Report	Compliance made
<b>Header</b>		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 14-6-25.
3.	Mine Lease Holder Name/Company	<b>M/s New Panther Security Guard Service Shri Bani Singh S/o Shri Rangunath Singh</b>
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
<b>Mining Area Details</b>		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E

		A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
<b>Extraction Data</b>		
1.	Daily Quantity of Sand Extraction	08-06-25 – 840 CUM 09-06-25 – 890 CUM 10-06-25 – 980 CUM 11-06-25 – 770 CUM 12-06-25 – 690 CUM 13-06-25 – 920 CUM 14-06-25 – 1020 CUM
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
<b>Environmental Compliance</b>		
1.	Monitoring of Water Quality	pH Value -7.2 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 50.8 ug/cum PM 10- 99 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out
<b>Safety and Labor Practices</b>		
1.	Number of Employees	15

2.	Safety Training and Equipments	Monthly Safety Training program are arranged
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	
<b>Deviation From Mining Plan</b>		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	
<b>Observation and Recommendations</b>		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
<b>Signatures</b>		
1.	Lease holder Representative	<i>Bani Singh</i>
2.	Mining Supervisor	<i>Bani Singh</i>
3.	Environmental Officer	<i>Bani Singh</i>

**FILED BY**  
*Bani Singh*  
**BANI SINGH**  
**PROP. M/S NEW PANTHER SECURITY GUARD**  
**SERVICES**

**PLACE – GAZIABAD**

**DATE - 14.06.2025**

**WEEKLY COMPLIANCE REPORT ON BEHALF OF THE  
RESPONDENT NO. 5 & 6 PURSUANT TO THE ORDER DATED  
30.04.2025 PASSED BY THIS HON'BLE TRIBUNAL IN THE  
CAPTIONED MATTER**

1. Weekly Compliance Report is being filed on behalf of the Respondent No. 5 and 6 pursuant to the order dated 30.04.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. That the captioned Original Application is a Letter Petition dated 23.12.2023 preferred by one Ashok Kumar, S/o-Late Sh. Dharam Singh and Karan Singh, S/o- Late Sh. Ved Prakash raising various frivolous environmental issue against the Respondent No.5&6 herein without placing any concrete proof to substantiate its allegation leveled in the Letter Petition and which got culminated into the present Original Application.
3. That this Hon'ble Tribunal *vide* order dated 30.04.2025 directed the Project Proponent/Respondent no. 5 & 6 to file the Weekly Compliance Report with respect to the compliance of the conditions of EC and CTO. The operative para of the order dated 30.04.2025 passed by this Hon'ble Tribunal is as under:

*Accordingly, order dated 14.02.2025 is modified and Respondents No. 5 and 6 are allowed to carry out mining in the mining site subject to due compliance with EC, CTO conditions and environmental norms particularly SSMG, 2016 and EMGSM Guidelines, 2020 and also subject to further conditions that Respondents no. 5 and 6 shall use only GPS fitted vehicles for transportation of mined material and also submit weekly monitoring reports and copy of CCTV footage in pen drive to UPPCB and also file copies thereof before this Tribunal at least one day before the next date of hearing fixed*

Sr No.	Key Elements for Weekly Report	Compliance made
<b>Header</b>		
1.	Project Name & Location	Sand Mining Project Yamuna Riverbed at Gata No.:303mi, 313mi, 290mi, 301mi, 303mi, 304mi, 297mi, 298, 302mi, 311mi, 312mi, 313mi & 314mi, Khand No.: 02, Village-Panchayara, Tehsil- Loni, District-Ghaziabad, U.P., (Leased Area- 12.512ha.)
2.	Report Period	This Weekly Report is for the week ending 21-6-25.
3.	Mine Lease Holder Name/Company	<b>M/s New Panther Security Guard Service</b> <b>Shri Bani Singh S/o Shri Rangunath Singh</b>
4.	Contact Information	R/O- Salasar Complex, 306 Shankar Vihar Colony Kuraishi Aligarh-202001
<b>Mining Area Details</b>		
1.	Lease Area Boundaries	Pillars Latitude (N) Longitude (E) A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D. 28°47'39.35"N 77°12'13.26"E E. 28°47'48.74"N 77°12'10.86"E F. 28°48'2.80"N 77°12'13.01"E
2.	Geographic Coordinates	Sanction Lease Area Co-ordinate Pillars Latitude (N) Longitude (E) Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E

		B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E Non-Workable Area A' 28°48'2.62"N 77°12'14.05"E B' 28°47'51.54"N 77°12'14.35"E C' 28°47'44.28"N 77°12'13.37"E D' 28°47'39.31"N 77°12'14.07"E E 28°47'48.74"N 77°12'10.86"E F 28°48'2.80"N 77°12'13.01"E
3.	Specific Location of Extraction Points	Workable Area A. 28°48'1.02"N 77°12'19.63"E B. 28°47'49.56"N 77°12'17.52"E C. 28°47'39.12"N 77°12'19.04"E D' 28°47'39.31"N 77°12'14.07"E C' 28°47'44.28"N 77°12'13.37"E B' 28°47'51.54"N 77°12'14.35"E A' 28°48'2.62"N 77°12'14.05"E
<b>Extraction Data</b>		
1.	Daily Quantity of Sand Extraction	15-06-25 - 6910 cum 16-06-25 - 2710 cum 17-06-25 - 2800 cum 18-06-25 - 3360 cum 19-06-25 - 4690 cum 20-06-25 - 6910 cum 21-06-25 - 620 cum
2.	Method of Extraction	Opencast Semi-mechanized
3.	Transportation Details	Trucks
<b>Environmental Compliance</b>		
1.	Monitoring of Water Quality	pH Value -7.3 Total suspended Solid- 10 mg/l
2.	Monitoring of Air Quality	PM 2.5- 51.5 ug/cum PM 10- 90 ug/cum
3.	Soil Erosion Control Measures	The proposed mining area is devoid of top soil cover, therefore no proposal has been envisaged for top soil management. Sand is collected in small heaps for a short period & loaded in dumpers
4.	Rehabilitation Measures	Total 700 plants are planted at site.
5.	Compliance with Dust Suppression	Regular Water Sprinkling is carried out

<b>Safety and Labor Practices</b>		
1.	Number of Employees	15
2.	Safety Training and Equipments	Next Monthly Safety Training program is scheduled on 25-6-25
3.	First Aid Procedures	First Aid kit is available at site
4.	Environmental Protection Equipments	Plantation done Regular Water sprinklers
<b>Deviation From Mining Plan</b>		
1.	Any Deviation from Approved Mining Plan	No Deviation
2.	Justification for Deviation	NA
<b>Observation and Recommendations</b>		
1.	Any Notable Observations or issues	No specific observation
2.	Recommendation for Improvement	Not any
<b>Signatures</b>		
1.	Lease holder Representative	<i>Jayanti Singh</i>
2.	Mining Supervisor	<i>Sudhakar Singh</i>
3.	Environmental Officer	<i>Ramesh Kumar</i>

FILED BY  
*Bani Singh*  
**BANI SINGH**  
**PROP. M/S NEW PANTHER**  
**SECURITY GUARD SERVICES**

PLACE - GAZIABAD

DATE - 21.06.2025

ANNEXURE A-2

A CCTV FOOTAGE OF THE MINING ACTIVITIES SAVED IN PEN DRIVE IS SUBMITTED ALONG WITH THE PRESENT COMPLIANCE AFFIDAVIT



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**Advance Service in OA No. 1004 OF 2024 Ashok Kumar Vs. State of uttar Pradesh**

28

1 message

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**Saurabh** <saurabhrajpal.sc.aor@gmail.com>  
To: bhanwar jadon <bhanwar09jadon@gmail.com>  
Cc: secy-moef@nic.in, rocz.lko-mef@nic.in, ms@uppcb.in

Thu, Aug 21, 2025 at 1:41 AM

Sir/Ma'am

PFA, copy of the Compliance Affidavit in the above captioned matter - Ashok Kumar & Anr Vs. State of U.P & Ors OA No. 1003 of 2024.on behalf of the Respondent no. 5 and 6  
Kindly, consider the present email as advance service and proof of service in the above captioned matter.

Regards  
(Saurabh Rajpal)  
Advocate For Respondent No.5 & 6

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 **Compliance Affidavit Ashok Kumar NGT.pdf**  
8922K